

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- JUNE & JULY, 2024				GRAND TOTAL	
Opening Balance as on 01.06.2024	Cases Instituted during the Months of June & July, 2024	Cases Disposed of during the Months of June & July, 2024	Total Pendency as on 31.07.2024	Total Cases Disposed of during the Months of June & July, 2024 (Family Court + High Court)	Total Pendency as on 31.07.2024 (Family Court + High Court)
3745	191	218	3721	3439	38949

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.